

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :19-04-2024

Date : 19.04.2024									
S L N O	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	35712 /2024	19.04.2 024	WP (C) - 9339/ 2024	S DASH	C.O.		Order Dtd. 2024-04-18	WRIT BRANC H-5	(S ea t No - 22)
2	35713 /2024	19.04.2 024	ABLAP L- 3208/ 2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-15		(S ea t No - 22)
3	35714 /2024	19.04.2 024	ABLAP L- 3256/ 2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(S ea t No - 22)
4	35715 /2024	19.04.2 024	WP (C) - 9044/ 2024	PRAVAT KUMAR PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANC H-2	(S ea t No - 45)
5	35716 /2024	19.04.2 024	WP (C) - 8050/ 2024	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	WRIT BRANC H-7	(S ea t No - 18)

6	35717 /2024	19.04.2 024	WP (C) - 9111/ 2024	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
7	35718 /2024	19.04.2 024	WP (C) - 8949/ 2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-1	(S ea t No - 31)
8	35719 /2024	19.04.2 024	WP (C) - 9023/ 2024	S.C.D. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANC H-2	(S ea t No - 45)
9	35720 /2024	19.04.2 024	WP (C) - 9046/ 2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-2	(S ea t No - 45)
1 0	35721 /2024	19.04.2 024	WP (C) - 8540/ 2024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANC H-5	(S ea t No - 47)
1 1	35722 /2024	19.04.2 024	WP (C) - 27070 /2023	S.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	WRIT BRANC H-3	(S ea t No - 13)
1 2	35723 /2024	19.04.2 024	CONTC - 2675/ 2024	SWADHIN KESARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	CONTE MPT	(S ea t No - 5)
1 3	35724 /2024	19.04.2 024	CONTC - 2674/ 2024	SWADHIN KESARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18		(S ea t No -)

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1 4	35725 /2024	19.04.2 024	WP (C) - 8724/ 2024	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	WRIT BRANC H-7	(S ea t No - 10)
1 5	35726 /2024	19.04.2 024	CONTC - 2673/ 2024	SWADHIN KESARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18		(S ea t No - 10)
1 6	35727 /2024	19.04.2 024	WP (C) - 8723/ 2024	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	WRIT BRANC H-7	(S ea t No - 10)
1 7	35728 /2024	19.04.2 024	WP (C) - 8722/ 2024	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	WRIT BRANC H-7	(S ea t No - 10)
1 8	35729 /2024	19.04.2 024	CONTC - 2591/ 2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	CONTE MPT	(S ea t No - 9)
1 9	35730 /2024	19.04.2 024	WP (C) - 5823/ 2020	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANC H-8	(S ea t No - 42)
2 0	35731 /2024	19.04.2 024	CONTC - 2605/ 2024	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-18		(S ea t No - 42)
2 1	35732 /2024	19.04.2 024	CONTC - 1756/ 2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	CONTE MPT	(S ea t No

									-9)
2 2	35733 /2024	19.04.2 024	WP (C) - 25980 /2021	S.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	WRIT BRANC H-2	(S ea t No - 7)
2 3	35734 /2024	19.04.2 024	WP (C) - 8430/ 2024	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	WRIT BRANC H-4	(S ea t No - 27)
2 4	35735 /2024	19.04.2 024	WPC (O AS) - 50/20 18	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-12	OA Branc h	(S ea t No - 1)
2 5	35736 /2024	19.04.2 024	WPC (O A) - 1087/ 2017	JYOTIRANJA N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	OA Branc h	(S ea t No - 1)
2 6	35737 /2024	19.04.2 024	FAO- 18/20 24	I.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	MISC. APPEA L SEC.	(S ea t No - 5)
2 7	35738 /2024	19.04.2 024	WPC (O A) - 405/2 018	A DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-18	OA Branc h	(S ea t No - 1)
2 8	35739 /2024	19.04.2 024	WPC (O AC) - 3826/ 2017	SAROJ KU. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-18	OA Branc h	(S ea t No - 1)
2 9	35740 /2024	19.04.2 024	WP (C) - 13906 /2023	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-07-08	WRIT BRANC H-2	(S ea t No - 34)
3	35741	19.04.2	WPC (O	M R SAHOO	C.O.	COURT	Order Dtd. 2024-04-09	OA	(S

0	/2024	024	AC) - 761/2 018			NO. 22		Branch	eat No - 1)
3 1	35742 /2024	19.04.2 024	WP (C) - 26228 /2022	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-07-03	WRIT BRANC H-7	(S eat No - 18)
3 2	35743 /2024	19.04.2 024	WP (C) - 8664/ 2024	H K DASH	C.O.	COURT NO. 22	Order Dtd. 2024-04-15	WRIT BRANC H-6	(S eat No - 24)
3 3	35744 /2024	19.04.2 024	WP (C) - 26232 /2022	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-07-03	WRIT BRANC H-7	(S eat No - 18)
3 4	35745 /2024	19.04.2 024	WP (C) - 8661/ 2024	H K DASH	C.O.	COURT NO. 22	Order Dtd. 2024-04-15	WRIT BRANC H-6	(S eat No - 24)
3 5	35746 /2024	19.04.2 024	FAO- 437/2 015	J. DEHURY	C.O.	COURT NO. 22	Order Dtd. 2024-04-16	MISC. APPEA L SEC.	(S eat No - 8)
3 6	35747 /2024	19.04.2 024	WP (C) - 8677/ 2024	ABHISHEK PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-04-15	WRIT BRANC H-6	(S eat No - 24)
3 7	35748 /2024	19.04.2 024	WP (C) - 5464/ 2018	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-04-16	WRIT BRANC H (DIVI SION BENCH -2)	(S eat No - 11 5)

38	35749/2024	19.04.2024	WP (C) - 14191/2019	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 106)
39	35750/2024	19.04.2024	WP (C) - 20216/2022	MANGUL NAIK	C.O.	COURT NO. 22	Order Dtd. 2024-04-12	WRIT BRANCH-4	(Seat No - 19)
40	35751/2024	19.04.2024	WP (C) - 14192/2019	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 106)
41	35752/2024	19.04.2024	WP (C) - 9233/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 22	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
42	35753/2024	19.04.2024	WP (C) - 28271/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
43	35754/2024	19.04.2024	WP (C) - 16010/2017	M/S.G.K.NA NDA	C.O.	COURT NO. 22	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
44	35755/2024	19.04.2024	WP (C) - 9328/2024	ALOK KUMAR PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
45	35756/2024	19.04.2024	WP (C) - 9182/2024	AJAY KU. PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)

								SION BENCH -1)	- 10 1)
4 6	35757 /2024	19.04.2 024	WP (C) - 9530/ 2016	S.P. SAMANTA	C.O.	COURT NO. 22	Order Dtd. 2024-04-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
4 7	35758 /2024	19.04.2 024	WP (C) - 9168/ 2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
4 8	35759 /2024	19.04.2 024	WP (C) - 9123/ 2024	S K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
4 9	35760 /2024	19.04.2 024	FAO- 12/20 24	I.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02-05	MISC. APPEA L SEC.	(S ea t No - 5)
5 0	35761 /2024	19.04.2 024	WP (C) - 8921/ 2024	T SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-18	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
5 1	35762 /2024	19.04.2 024	WP (C) - 31065 /2020	R.K. MOHABHOI	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANC H-8	(S ea t No - 29)
5 2	35763 /2024	19.04.2 024	OJC- 4/199 5	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-04-18	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
5 3	35764 /2024	19.04.2 024	WP (C) -	M.K. RATH	C.O.	COURT NO.	Order Dtd. 2024-04-16	WRIT BRANC	(S ea

			31065 /2020			23		H-8	t No - 29)
5 4	35765 /2024	19.04.2 024	STREV - 76/20 17	TAPAN KU. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-18	CIVIL REVIS ION	(S ea t No - 3)
5 5	35766 /2024	19.04.2 024	WP (C) - 31896 /2023	G.K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANC H-8	(S ea t No - 42)
5 6	35767 /2024	19.04.2 024	WP (C) - 37113 /2023	A.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANC H-2	(S ea t No - 9)
5 7	35768 /2024	19.04.2 024	STREV - 1/201 9	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-18	CIVIL REVIS ION	(S ea t No - 3)
5 8	35769 /2024	19.04.2 024	WP (C) - 9002/ 2024	M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANC H-2	(S ea t No - 45)
5 9	35770 /2024	19.04.2 024	WP (C) - 32973 /2023	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANC H-4	(S ea t No - 38)
6 0	35771 /2024	19.04.2 024	WP (C) - 9027/ 2024	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANC H-2	(S ea t No - 45)
6 1	35772 /2024	19.04.2 024	WP (C) -	S.K. PARIDA	C.O.	COURT NO.	Order Dtd. 2024-04-16	WRIT BRANC	(S ea

			9034/ 2024			23		H-2	t No - 45)
6 2	35773 /2024	19.04.2 024	WP (C) - 9038/ 2024	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-08	WRIT BRANC H-2	(S ea t No - 45)
6 3	35774 /2024	19.04.2 024	WP (C) - 4343/ 2003	S.R. PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16		(S ea t No - 45)
6 4	35775 /2024	19.04.2 024	WP (C) - 41367 /2023	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	WRIT BRANC H-1	(S ea t No - 2)
6 5	35776 /2024	19.04.2 024	WP (C) - 7695/ 2024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No - 8)
6 6	35777 /2024	19.04.2 024	WP (C) - 7027/ 2024	M. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	WRIT BRANC H-4	(S ea t No - 19)
6 7	35778 /2024	19.04.2 024	WP (C) - 8805/ 2024	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANC H-8	(S ea t No - 43)
6 8	35779 /2024	19.04.2 024	WP (C) - 8958/ 2024	M.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANC H-1	(S ea t No - 31)
6	35780	19.04.2	WP (C)	M.K. PANI	C.O.	COURT	Order Dtd. 9999-12-31	WRIT	(S

9	/2024	024	- 8962/ 2024			NO. 23		BRANC H-1	ea t No - 31)
7 0	35781 /2024	19.04.2 024	WP (C) - 7149/ 2017	S. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-12	WRIT BRANC H-1	(S ea t No - 30)
7 1	35783 /2024	19.04.2 024	WP (C) - 7149/ 2017	M.K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-04-12	WRIT BRANC H-1	(S ea t No - 30)
7 2	35784 /2024	19.04.2 024	ABLAP L- 2541/ 2024	B. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(S ea t No - 30)
7 3	35785 /2024	19.04.2 024	ABLAP L- 3297/ 2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	BAIL- 2	(S ea t No - 10)
7 4	35786 /2024	19.04.2 024	ABLAP L- 3320/ 2024	PARTHA SARATHI DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	BAIL- 2	(S ea t No - 8)
7 5	35787 /2024	19.04.2 024	ABLAP L- 3234/ 2024	B. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(S ea t No - 8)
7 6	35788 /2024	19.04.2 024	ABLAP L- 3286/ 2024	MRUTYUNJAY A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	BAIL- 2	(S ea t No - 12)

77	35789/2024	19.04.2024	ABLAP L-2595/2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16		(Seat No - 12)
78	35790/2024	19.04.2024	WP (C) - 8091/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
79	35791/2024	19.04.2024	ABLAP L-3316/2024	R R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 5)
80	35792/2024	19.04.2024	JCRLA - 34/2017	M.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No - 5)
81	35793/2024	19.04.2024	ABLAP L-3282/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	BAIL-2	(Seat No - 12)
82	35794/2024	19.04.2024	WP (C) - 13397/2023	N.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH H-4	(Seat No - 38)
83	35795/2024	19.04.2024	WP (C) - 13397/2023	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH H-4	(Seat No - 38)
84	35796/2024	19.04.2024	WP (C) - 13397/2023	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH H-4	(Seat No - 38)

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85	35797/2024	19.04.2024	BLAPL-3380/2024	S. CHOUDHURY	C.O.	COURT NO. 23	Order Dtd. 2024-04-18		(Seat No - 38)
86	35798/2024	19.04.2024	WP(C)-11509/2004	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Seat No - 48)
87	35800/2024	19.04.2024	ABLAP L-3203/2024	ANITA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(Seat No - 48)
88	35801/2024	19.04.2024	ABLAP L-3202/2024	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	BAIL-2	(Seat No - 9)
89	35802/2024	19.04.2024	ABLAP L-2343/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(Seat No - 9)
90	35803/2024	19.04.2024	ABLAP L-1963/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(Seat No - 9)
91	35804/2024	19.04.2024	ABLAP L-1963/2024	MITHUN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(Seat No - 9)
92	35805/2024	19.04.2024	ABLAP L-1536/2024	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(Seat No - 9)
9	35806	19.04.2	ABLAP	JYOTISH	C.O.	COURT	Order Dtd. 2024-04-15	BAIL-	(S

3	/2024	024	L-1271/2024	RANJAN DAS		NO. 23		1	eat No - 3)
94	35807/2024	19.04.2024	ABLAP L-2009/2024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(Seat No - 3)
95	35808/2024	19.04.2024	ABLAP L-3215/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	BAIL-1	(Seat No - 3)
96	35809/2024	19.04.2024	WP (C) - 25464/2022	S.K.DASMOH APATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)
97	35810/2024	19.04.2024	ABLAP L-3300/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-16		(Seat No - 122)
98	35811/2024	19.04.2024	ABLAP L-3339/2024	PRATAP KUMAR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-16		(Seat No - 122)
99	35812/2024	19.04.2024	BLAPL - 974/2024	P K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-18		(Seat No - 122)
100	35813/2024	19.04.2024	BLAPL - 2025/2024	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-18		(Seat No - 122)
1	35814	19.04.2	BLAPL	AMLAN	C.O.	COURT	Order Dtd. 2024-04-18		(S

01	/2024	024	- 230/2 024	SHAKTI PAUL		NO. 3 OLD			ea t No - 12 2)
102	35815 /2024	19.04.2 024	ABLAP L- 3346/ 2024	AMLAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-16		(S ea t No - 12 2)
103	35816 /2024	19.04.2 024	ABLAP L- 3339/ 2024	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-16		(S ea t No - 12 2)
104	35817 /2024	19.04.2 024	ABLAP L- 3340/ 2024	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-16		(S ea t No - 12 2)
105	35818 /2024	19.04.2 024	ABLAP L- 3342/ 2024	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-16		(S ea t No - 12 2)
106	35819 /2024	19.04.2 024	WP (C) - 15628 /2022	TAPAN KU. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-18	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
107	35820 /2024	19.04.2 024	MATA- 24/20 21	UDAY KUMAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-18	FIRST APPEA L	(S ea t No - 1)
108	35821 /2024	19.04.2 024	MATA- 24/20 21	ISWAR CH SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-18	FIRST APPEA L	(S ea t No - 1)

109	35822/2024	19.04.2024	MATA-72/2024	N R PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-18		(Seat No - 1)
110	35823/2024	19.04.2024	FAO-18/2024	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	MISC. APPEAL SEC.	(Seat No - 5)
111	35824/2024	19.04.2024	BLAPL - 1500/2024	M K PANI	C.O.	COURT NO. 23	Order Dtd. 2024-04-18		(Seat No - 5)
112	35825/2024	19.04.2024	BLAPL - 1586/2024	SUNIL KUMAR PATNAIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-18		(Seat No - 5)
113	35826/2024	19.04.2024	CRLRE V- 150/2024	A.K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-05-06	CRIMINAL REVISION	(Seat No - 4)
114	35827/2024	19.04.2024	CRLRE V- 136/2024	T.R. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No - 4)
115	35828/2024	19.04.2024	ABLAP L- 6568/2022	M.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	CRIMINAL MISC	(Seat No - 14)
116	35829/2024	19.04.2024	WP (C) - 9509/2024	RAMACHANDRA PANIGRAHY	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	WRIT BRANCH-8	(Seat No - 29)
117	35830/2024	19.04.2024	ABLAP L- 6593/	M.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	CRIMINAL MISC	(Seat No - 1)

			2022						No - 14)
1 1 8	35831 /2024	19.04.2 024	ABLAP L- 9261/ 2023	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	BAIL- 1	(S ea t No - 4)
1 1 9	35832 /2024	19.04.2 024	WP (C) - 9509/ 2024	RAMACHANDR A PANIGRAHY	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	WRIT BRANC H-8	(S ea t No - 29)
1 2 0	35833 /2024	19.04.2 024	WP (C) - 8857/ 2024	R CH ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANC H-8	(S ea t No - 43)
1 2 1	35834 /2024	19.04.2 024	WP (C) - 9049/ 2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANC H-2	(S ea t No - 45)
1 2 2	35835 /2024	19.04.2 024	WP (C) - 9509/ 2024	B.K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	WRIT BRANC H-8	(S ea t No - 29)
1 2 3	35836 /2024	19.04.2 024	ABLAP L- 212/2 022	L.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	BAIL- 2	(S ea t No - 17)
1 2 4	35837 /2024	19.04.2 024	WP (C) - 8764/ 2024	SATYABRATA JENA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANC H-7	(S ea t No - 10)
1	35838	19.04.2	WP (C)	B.K. SETHI	C.O.	COURT	Order Dtd. 2024-06-25	WRIT	(S

25	/2024	024	- 9509/ 2024			NO. 6		BRANCH-8	eat No - 29)
126	35839 /2024	19.04.2 024	ABLAP L- 10395 /2023	A.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18		(S ea t No - 29)
127	35840 /2024	19.04.2 024	WP (C) - 9070/ 2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	WRIT BRANCH-2	(S ea t No - 45)
128	35841 /2024	19.04.2 024	WP (C) - 22273 /2017	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH-8	(S ea t No - 41)
129	35842 /2024	19.04.2 024	WP (C) - 9051/ 2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	WRIT BRANCH-2	(S ea t No - 45)
130	35843 /2024	19.04.2 024	WP (C) - 22273 /2017	H. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH-8	(S ea t No - 41)
131	35844 /2024	19.04.2 024	WP (C) - 9174/ 2024	GANESH CH. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	WRIT BRANCH-3	(S ea t No - 11)
132	35845 /2024	19.04.2 024	CRP- 10/20 24	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	CIVIL REVISION	(S ea t No - -

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1 3 3	35846 /2024	19.04.2 024	WP (C) - 22273 /2017	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H-8	(S ea t No - 41)
1 3 4	35847 /2024	19.04.2 024	WP (C) - 9171/ 2024	ISWAR CH SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
1 3 5	35848 /2024	19.04.2 024	WP (C) - 8759/ 2024	SATYABRATA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANC H-7	(S ea t No - 10)
1 3 6	35849 /2024	19.04.2 024	WP (C) - 8047/ 2022	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H-6	(S ea t No - 25)
1 3 7	35850 /2024	19.04.2 024	WP (C) - 8774/ 2024	G C BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANC H-7	(S ea t No - 10)
1 3 8	35851 /2024	19.04.2 024	CRP- 8/202 4	A.SUHAIL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	CIVIL REVIS ION	(S ea t No - 1)
1 3 9	35852 /2024	19.04.2 024	WP (C) - 8774/ 2024	B K PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANC H-7	(S ea t No - 10)
1 4 0	35853 /2024	19.04.2 024	WP (C) - 8047/ 2022	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H-6	(S ea t No

									- 25)
1 4 1	35854 /2024	19.04.2 024	WP (C) - 8047/ 2022	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H-6	(S ea t No - 25)
1 4 2	35855 /2024	19.04.2 024	WP (C) - 8994/ 2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANC H-1	(S ea t No - 31)
1 4 3	35856 /2024	19.04.2 024	ABLAP L- 3262/ 2024	J R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15		(S ea t No - 31)
1 4 4	35857 /2024	19.04.2 024	CRP- 4/202 4	S.R.MOHARA NA	C.O.	COURT NO. 14	Order Dtd. 2024-04-18	CIVIL REVIS ION	(S ea t No - 1)
1 4 5	35858 /2024	19.04.2 024	ABLAP L- 3223/ 2024	A MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-04-15	BAIL- 2	(S ea t No - 10)
1 4 6	35859 /2024	19.04.2 024	ABLAP L- 3273/ 2024	SHRADHASHR EE ROUSTRAY	C.O.	COURT NO. 14	Order Dtd. 2024-04-15		(S ea t No - 10)
1 4 7	35860 /2024	19.04.2 024	ABLAP L- 3236/ 2024	DILIP SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-04-15		(S ea t No - 10)
1 4	35861 /2024	19.04.2 024	ABLAP L-	A.K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-04-15		(S ea

8			3275/ 2024			14			t No - 10)
1 4 9	35862 /2024	19.04.2 024	ABLAP L- 3247/ 2024	J PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2024-04-15	BAIL- 2	(S ea t No - 7)
1 5 0	35863 /2024	19.04.2 024	WP (C) - 9173/ 2024	S.K.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
1 5 1	35864 /2024	19.04.2 024	ABLAP L- 3271/ 2024	PRAKASH CHANDRA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15		(S ea t No - 11)
1 5 2	35865 /2024	19.04.2 024	ABLAP L- 3244/ 2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(S ea t No - 11)
1 5 3	35866 /2024	19.04.2 024	ABLAP L- 3270/ 2024	USHARANI PATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(S ea t No - 11)
1 5 4	35867 /2024	19.04.2 024	ABLAP L- 3253/ 2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL- 2	(S ea t No - 7)
1 5 5	35868 /2024	19.04.2 024	ABLAP L- 3258/ 2024	B N SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(S ea t No - 7)
1 5	35869 /2024	19.04.2 024	ABLAP L-	KEDAR SANKAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(S ea

6			3265/ 2024	SAHU					t No - 7)
1 5 7	35870 /2024	19.04.2 024	BLAPL - 11232 /2022	J.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	BAIL- 2	(S ea t No - 7)
1 5 8	35871 /2024	19.04.2 024	ABLAP L- 3260/ 2024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(S ea t No - 7)
1 5 9	35872 /2024	19.04.2 024	ABLAP L- 3257/ 2024	B N SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(S ea t No - 7)
1 6 0	35873 /2024	19.04.2 024	WP (C) - 9145/ 2024	N/.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
1 6 1	35874 /2024	19.04.2 024	ABLAP L- 3349/ 2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(S ea t No - 11)
1 6 2	35875 /2024	19.04.2 024	ABLAP L- 3255/ 2024	N.CH. SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL- 1	(S ea t No - 4)
1 6 3	35876 /2024	19.04.2 024	ABLAP L- 3254/ 2024	S. MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL- 1	(S ea t No - 3)
1 6 4	35877 /2024	19.04.2 024	ABLAP L- 2939/ 2024	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(S ea t No -)

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165	35878/2024	19.04.2024	WP (C) - 9147/2024	N.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No - 11)
166	35879/2024	19.04.2024	ABLAP L- 1135/2024	M D BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-1	(Seat No - 3)
167	35880/2024	19.04.2024	ABLAP L- 1101/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No - 3)
168	35881/2024	19.04.2024	ABLAP L- 3250/2024	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-15	BAIL-2	(Seat No - 7)
169	35882/2024	19.04.2024	ABLAP L- 3238/2024	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-15	BAIL-1	(Seat No - 4)
170	35883/2024	19.04.2024	BLAPL - 3302/2024	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-15		(Seat No - 4)
171	35884/2024	19.04.2024	ABLAP L- 3230/2024	A.K. JATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	BAIL-2	(Seat No - 7)
172	35885/2024	19.04.2024	BLAPL - 3295/2024	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(Seat No - 7)
173	35886/2024	19.04.2024	ABLAP L- 3226/	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL-2	(Seat No - 7)

			2024						No - 7)
174	35887/2024	19.04.2024	BLAPL - 3298/2024	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(Seat No - 7)
175	35888/2024	19.04.2024	ABLAP L- 3224/2024	A.K. RANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL-2	(Seat No - 7)
176	35889/2024	19.04.2024	BLAPL - 504/2024	R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL-1	(Seat No - 2)
177	35890/2024	19.04.2024	ABLAP L- 3209/2024	AFRAAZ SUHAIL	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(Seat No - 2)
178	35891/2024	19.04.2024	BLAPL - 3067/2024	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-04-12	BAIL-2	(Seat No - 11)
179	35892/2024	19.04.2024	WP (C) - 40447/2023	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-18	WRIT BRANCH-7	(Seat No - 5)
180	35893/2024	19.04.2024	ABLAP L- 3206/2024	D.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	BAIL-2	(Seat No - 9)
181	35894/2024	19.04.2024	WP (C) - 1573/2023	G.SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No - 45)

182	35895/2024	19.04.2024	WP (C) - 9110/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No - 11)
183	35896/2024	19.04.2024	WP (C) - 9088/2024	A.K.RANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No - 45)
184	35897/2024	19.04.2024	WP (C) - 8665/2024	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No - 24)
185	35898/2024	19.04.2024	ABLAP L- 3334/2024	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	BAIL-1	(Seat No - 5)
186	35899/2024	19.04.2024	CRLMC - 3619/2023	A.PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 5)
187	35900/2024	19.04.2024	CRLMC - 1162/2024	P.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No - 7)
188	35901/2024	19.04.2024	ABLAP L- 1927/2024	S. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No - 7)
189	35902/2024	19.04.2024	ABLAP L- 3332/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No - 10)
1	35903	19.04.2024	WP (C)	BALARAM	C.O.	COURT	Order Dtd. 2024-04-15	WRIT	(S

90	/2024	024	- 8658/ 2024	SINGH		NO. 2		BRANCH-6	eat No - 24)
191	35904 /2024	19.04.2 024	WP (C) - 8843/ 2024	S.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH-8	(S eat No - 43)
192	35905 /2024	19.04.2 024	ABLAP L- 3279/ 2024	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S eat No - 43)
193	35907 /2024	19.04.2 024	ABLAP L- 3321/ 2024	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	BAIL- 2	(S eat No - 10)
194	35908 /2024	19.04.2 024	WP (C) - 8782/ 2024	B.K.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH-7	(S eat No - 10)
195	35909 /2024	19.04.2 024	MATA- 61/20 24	J.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	FIRST APPEAL	(S eat No - 5)
196	35910 /2024	19.04.2 024	ABLAP L- 3322/ 2024	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S eat No - 5)
197	35911 /2024	19.04.2 024	ABLAP L- 3337/ 2024	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL- 1	(S eat No - 1)
1	35912	19.04.2	ABLAP	PREMRAJ	C.O.	COURT	Order Dtd. 2024-05-06	BAIL-	(S

98	/2024	024	L-2100/2024	GOUDA		NO. 2		2	eat No - 7)
199	35913/2024	19.04.2024	ABLAP L-2156/2024	PREMRAJ GOUDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No - 7)
200	35914/2024	19.04.2024	ABLAP L-3338/2024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No - 7)
201	35916/2024	19.04.2024	ABLAP L-3335/2024	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No - 7)
202	35917/2024	19.04.2024	ABLAP L-3323/2024	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No - 7)
203	35918/2024	19.04.2024	ABLAP L-3318/2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No - 11)
204	35919/2024	19.04.2024	ABLAP L-3317/2024	S.R. PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No - 11)
205	35920/2024	19.04.2024	ABLAP L-1143/2024	J.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No - 11)
206	35921/2024	19.04.2024	ABLAP L-875/2	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat

			024						No-11)
207	35922/2024	19.04.2024	ABLAP L-2945/2024	M.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No-11)
208	35923/2024	19.04.2024	ABLAP L-3291/2024	S. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No-10)
209	35924/2024	19.04.2024	ABLAP L-3296/2024	B.N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Seat No-3)
210	35925/2024	19.04.2024	ABLAP L-3298/2024	K.C. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No-3)
211	35926/2024	19.04.2024	ABLAP L-3305/2024	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No-8)
212	35927/2024	19.04.2024	ABLAP L-3309/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No-8)
213	35928/2024	19.04.2024	ABLAP L-2062/2024	P.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No-8)
214	35929/2024	19.04.2024	ABLAP L-3122/2024	R K SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No-

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2 1 5	35930 /2024	19.04.2 024	ABLAP L- 3120/ 2024	R K SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(S ea t No - 8)
2 1 6	35931 /2024	19.04.2 024	WP (C) - 6449/ 2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANC H-4	(S ea t No - 37)
2 1 7	35939 /2024	19.04.2 024	WP (C) - 9045/ 2024	A.K.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H-2	(S ea t No - 45)
2 1 8	35940 /2024	19.04.2 024	WP (C) - 25579 /2017	M.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANC H-6	(S ea t No - 25)
2 1 9	35941 /2024	19.04.2 024	WP (C) - 25579 /2017	S.R.PATTNA IK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANC H-6	(S ea t No - 25)
2 2 0	35942 /2024	19.04.2 024	WP (C) - 25579 /2017	N.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANC H-6	(S ea t No - 25)
2 2 1	35943 /2024	19.04.2 024	RVWPE T- 36/20 24	P.K.DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	CIVIL REVIS ION	(S ea t No - 1)
2 2 2	35944 /2024	19.04.2 024	RVWPE T- 36/20 24	S.B.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	CIVIL REVIS ION	(S ea t No -)

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2 2 3	35945 /2024	19.04.2 024	WP (C) - 8405/ 2023	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANC H-1	(S ea t No - 30)
2 2 4	35947 /2024	19.04.2 024	WP (C) - 18700 /2020	L.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANC H-5	(S ea t No - 23)
2 2 5	35948 /2024	19.04.2 024	ABLAP L- 3284/ 2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(S ea t No - 23)
2 2 6	35949 /2024	19.04.2 024	WP (C) - 7579/ 2024	B.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANC H-1	(S ea t No - 4)
2 2 7	35950 /2024	19.04.2 024	WP (C) - 10353 /2018	P.K.RATH	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 14)
2 2 8	35951 /2024	19.04.2 024	WP (C) - 14767 /2012	S.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANC H-4	(S ea t No - 38)
2 2 9	35952 /2024	19.04.2 024	WP (C) - 9157/ 2024	S.M.SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
2 3 0	35953 /2024	19.04.2 024	CMP- 345/2 024	J.D.MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANC H-1	(S ea t No

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2 3 1	35954 /2024	19.04.2 024	ABLAP L- 3325/ 2024	R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	BAIL- 2	(S ea t No - 10)
2 3 2	35955 /2024	19.04.2 024	WP (C) - 9229/ 2024	A.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANC H-4	(S ea t No - 38)
2 3 3	35956 /2024	19.04.2 024	WP (C) - 8568/ 2024	J.R.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 3 4	35957 /2024	19.04.2 024	ABLAP L- 3314/ 2024	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-16	BAIL- 1	(S ea t No - 4)
2 3 5	35958 /2024	19.04.2 024	WP (C) - 7424/ 2024	J.D.MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANC H-8	(S ea t No - 41)
2 3 6	35960 /2024	19.04.2 024	ABLAP L- 3290/ 2024	A. K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-16		(S ea t No - 41)
2 3 7	35961 /2024	19.04.2 024	CMP- 258/2 024	B.MEHER	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANC H-8	(S ea t No - 39)
2 3	35962 /2024	19.04.2 024	WP (C) -	J.D.MUDULI	C.O.	COURT NO.	Order Dtd. 2024-04-18	WRIT BRANC	(S ea

8			7433/ 2024			20		H-8	t No - 41)
2 3 9	35963 /2024	19.04.2 024	ABLAP L- 3288/ 2024	R. K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(S ea t No - 41)
2 4 0	35964 /2024	19.04.2 024	CONTC - 663/2 024	A.K.JATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(S ea t No - 41)
2 4 1	35965 /2024	19.04.2 024	WP (C) - 9026/ 2024	N.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANC H-2	(S ea t No - 45)
2 4 2	35966 /2024	19.04.2 024	ABLAP L- 3311/ 2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(S ea t No - 45)
2 4 3	35967 /2024	19.04.2 024	WP (C) - 9045/ 2024	B.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H-2	(S ea t No - 45)
2 4 4	35968 /2024	19.04.2 024	RPFAM - 372/2 023	J.P.KAR	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	FIRST APPEA L	(S ea t No - 5)
2 4 5	35969 /2024	19.04.2 024	ABLAP L- 3310/ 2024	R. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16		(S ea t No - 5)
2	35970	19.04.2	WP (C)	S.M.SINGH	C.O.	COURT	Order Dtd. 2024-04-18	WRIT	(S

46	/2024	024	- 9159/ 2024			NO. 20		BRANC H-3	ea t No - 11)
247	35971 /2024	19.04.2 024	ABLAP L- 3307/ 2024	H. K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	BAIL- 2	(S ea t No - 11)
248	35972 /2024	19.04.2 024	WP (C) - 16380 /2012	S.C.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANC H-1	(S ea t No - 30)
249	35973 /2024	19.04.2 024	ABLAP L- 3295/ 2024	B. TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16		(S ea t No - 30)
250	35974 /2024	19.04.2 024	WP (C) - 8685/ 2024	T.K.KAMILA	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANC H-6	(S ea t No - 24)
251	35975 /2024	19.04.2 024	WP (C) - 8913/ 2023	P.K.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANC H-6	(S ea t No - 24)
252	35976 /2024	19.04.2 024	ABLAP L- 3287/ 2024	B. K. DALAI	C.O.	COURT NO. 20	Order Dtd. 2024-04-16		(S ea t No - 24)
253	35977 /2024	19.04.2 024	ABLAP L- 3285/ 2024	B. TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	BAIL- 2	(S ea t No - -)

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254	35978/2024	19.04.2024	WP (C) - 8263/2024	L.D.SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No - 9)
255	35979/2024	19.04.2024	WP (C) - 5877/2024	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANCH-5	(Seat No - 32)
256	35980/2024	19.04.2024	ABLAP L- 3283/2024	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-16		(Seat No - 32)
257	35981/2024	19.04.2024	CRLMP - 373/2024	A.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No - 45)
258	35982/2024	19.04.2024	CMP- 173/2024	D.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANCH-7	(Seat No - 15)
259	35983/2024	19.04.2024	ABLAP L- 3278/2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 15)
260	35984/2024	19.04.2024	CRLMC - 425/2024	D. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	CRIMINAL MISC	(Seat No - 7)
261	35985/2024	19.04.2024	ABLAP L- 3277/2024	S. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Seat No

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262	35986/2024	19.04.2024	CMP-566/2023	M.K.PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No - 6)
263	35987/2024	19.04.2024	BLAPL - 3770/2023	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-11-30	BAIL-2	(Seat No - 11)
264	35988/2024	19.04.2024	ABLAP L-3277/2024	S. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 1)
265	35989/2024	19.04.2024	SAO-2/2021	S.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-04-16	SECOND APPEAL	(Seat No - 1)
266	35990/2024	19.04.2024	CMP-63/2024	G.S.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No - 54)
267	35991/2024	19.04.2024	ABLAP L-3325/2024	D. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-16	BAIL-2	(Seat No - 10)
268	35992/2024	19.04.2024	ABLAP L-3049/2024	P. DASMOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-16		(Seat No - 10)
269	35993/2024	19.04.2024	WP (C) - 13704/2012	D.J.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-04-18	WRIT BRANCH-2	(Seat No -)

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270	35994/2024	19.04.2024	WP (C) - 38006/2023	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
271	36002/2024	19.04.2024	BLAPL - 9422/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	BAIL-1	(Seat No - 5)
272	36003/2024	19.04.2024	TRP (C) - 49/2024	RASHMI RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No - 5)
273	36004/2024	19.04.2024	TRP (C) - 68/2024	R B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	M.J.C.	(Seat No - 6)
274	36005/2024	19.04.2024	CONTC - 2586/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	CONTE MPT	(Seat No - 9)
275	36006/2024	19.04.2024	CONTC - 2589/2024	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	CONTE MPT	(Seat No - 6)
276	36007/2024	19.04.2024	CONTC - 2657/2024	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-18		(Seat No - 6)
277	36008/2024	19.04.2024	WP (C) - 9064/2024	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No - 45)
277	36009/2024	19.04.2024	WP (C) -	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH	(Seat No - 45)

8			9069/ 2024					H-2	t No - 45)
2 7 9	36010 /2024	19.04.2 024	WP (C) - 9113/ 2024	K.C. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
2 8 0	36011 /2024	19.04.2 024	WP (C) - 9127/ 2024	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
2 8 1	36012 /2024	19.04.2 024	WP (C) - 9109/ 2024	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
2 8 2	36013 /2024	19.04.2 024	WP (C) - 9134/ 2024	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
2 8 3	36014 /2024	19.04.2 024	WP (C) - 9132/ 2024	T.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-3	(S ea t No - 11)
2 8 4	36015 /2024	19.04.2 024	CMP- 295/2 024	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANC H-8	(S ea t No - 39)
2 8 5	36016 /2024	19.04.2 024	RVWPE T- 162/2 023	B.B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	CIVIL REVIS ION	(S ea t No - 1)

286	36017/2024	19.04.2024	WP (C) - 30883/2022	B.B. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-12-07	WRIT BRANCH-3	(Seat No - 14)
287	36019/2024	19.04.2024	CRLMC - 391/2024	B.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-22		(Seat No - 14)
288	36020/2024	19.04.2024	WP (C) - 9128/2024	H.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No - 11)
289	36021/2024	19.04.2024	BLAPL - 12345/2023	P.K. MOHANTY	C.O.	COURT NO. 1		BAIL-1	(Seat No - 2)
290	36022/2024	19.04.2024	BLAPL - 12628/2023	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 6)
291	36023/2024	19.04.2024	BLAPL - 10289/2023	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 6)
292	36024/2024	19.04.2024	BLAPL - 10348/2023	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	BAIL-2	(Seat No - 10)
293	36025/2024	19.04.2024	BLAPL - 10292/2023	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 6)
2	36026	19.04.2024	ABLAP	S. DASH	C.O.	COURT	Order Dtd. 2024-04-16		(S

94	/2024	024	L-1101/2024			NO. 1			eat No - 6)
295	36027/2024	19.04.2024	WP (C) - 7416/2024	A T NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No - 41)
296	36028/2024	19.04.2024	ABLAP L-1154/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-16		(Seat No - 41)
297	36029/2024	19.04.2024	ABLAP L-15207/2023	RAMANI KANTA PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	BAIL-2	(Seat No - 7)
298	36031/2024	19.04.2024	ABLAP L-15138/2023	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 1)
299	36033/2024	19.04.2024	WP (C) - 14728/2013	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No - 35)
300	36035/2024	19.04.2024	WP (C) - 14728/2013	B. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No - 35)
301	36036/2024	19.04.2024	ABLAP L-3290/2024	A. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-16		(Seat No - 35)
3	36038	19.04.2	ABLAP	B. B.	C.O.	COURT	Order Dtd. 2024-04-16	BAIL-	(S

02	/2024	024	L-1974/2024	MALLICK		NO. 1		1	eat No - (6)
303	36040/2024	19.04.2024	WP (C) - 37486/2020	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 106)
304	36041/2024	19.04.2024	ABLAP L-3350/2024	A. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No - 106)
305	36043/2024	19.04.2024	WP (C) - 8645/2024	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
306	36044/2024	19.04.2024	ABLAP L-3345/2024	K. K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 3)
307	36046/2024	19.04.2024	WP (C) - 2533/2024	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)
308	36047/2024	19.04.2024	ABLAP L-3331/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No - 122)
309	36048/2024	19.04.2024	WP (C) - 2533/2024	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)

310	36049/2024	19.04.2024	ABLAP L-3330/2024	S. MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 1)
311	36051/2024	19.04.2024	WP (C) - 35242/2023	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
312	36052/2024	19.04.2024	ABLAP L-3327/2024	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No - 10)
313	36053/2024	19.04.2024	WP (C) - 35242/2023	H.K. MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
314	36055/2024	19.04.2024	WP (C) - 40830/2023	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
315	36056/2024	19.04.2024	ABLAP L-3328/2024	A. PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 4)
316	36057/2024	19.04.2024	WP (C) - 36721/2023	T. BAG	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
317	36059/2024	19.04.2024	WP (C) - 36721/2023	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH	(Seat No - 11)

								-3)	9)
3 1 8	36060 /2024	19.04.2 024	WP (C) - 40976 /2023	A.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
3 1 9	36062 /2024	19.04.2 024	WP (C) - 40247 /2023	T. BAG	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
3 2 0	36064 /2024	19.04.2 024	WP (C) - 39053 /2023	A.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 2 1	36066 /2024	19.04.2 024	WP (C) - 40247 /2023	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
3 2 2	36068 /2024	19.04.2 024	WP (C) - 39053 /2023	K.N.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 2 3	36070 /2024	19.04.2 024	WP (C) - 40247 /2023	N. C. SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
3 2 4	36071 /2024	19.04.2 024	WP (C) - 39865 /2023	A.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
3 2 5	36073 /2024	19.04.2 024	WP (C) - 5364/	B. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANC H	(S ea t

			2024					(DIVISION BENCH -1)	No - 106)
326	36075/2024	19.04.2024	CRLA-1279/2023	H.K.PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	CRIMINAL APPEAL	(Seat No - 9)
327	36077/2024	19.04.2024	WP (C) - 21566/2014	U. KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
328	36078/2024	19.04.2024	MATA-162/2023	M.D.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	FIRST APPEAL	(Seat No - 4)
329	36080/2024	19.04.2024	WP (C) - 8609/2024	P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 119)
330	36081/2024	19.04.2024	MATA-167/2017	G.SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	FIRST APPEAL	(Seat No - 2)
331	36083/2024	19.04.2024	WP (C) - 8903/2021	P. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH-3	(Seat No - 28)
332	36084/2024	19.04.2024	MATA-167/2017	R.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	FIRST APPEAL	(Seat No - 2)
333	36086/2024	19.04.2024	WP (C) - 19925/2013	S. K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No

									- 31)
3 3 4	36087 /2024	19.04.2 024	WP (C) - 25050 /2013	P. K. PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-12	WRIT BRANC H-6	(S ea t No - 36)
3 3 5	36089 /2024	19.04.2 024	WP (C) - 8347/ 2024	D. P. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANC H-3	(S ea t No - 28)
3 3 6	36091 /2024	19.04.2 024	RSA- 442/2 023	P. BASTIA	C.O.	DR (J)	Order Dtd. 2024-05-13		(S ea t No - 28)
3 3 7	36092 /2024	19.04.2 024	BLAPL - 3413/ 2024	RAMESH CHANDRA MAHARANA	C.O.	DR (J)	Order Dtd. 2024-04-18		(S ea t No - 28)
3 3 8	36094 /2024	19.04.2 024	TRP (C) - 61/20 24	S. MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-05-09	M.J.C .	(S ea t No - 6)
3 3 9	36097 /2024	19.04.2 024	BLAPL - 3426/ 2024	B N SHADANGI	C.O.	COURT NO. 11	Order Dtd. 2024-04-18		(S ea t No - 6)
3 4 0	36098 /2024	19.04.2 024	BLAPL - 947/2 024	SESHADEV BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-18		(S ea t No - 6)
3 4 1	36099 /2024	19.04.2 024	SA- 14/19 99	R. C. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-04-19	SECON D APPEA L	(S ea t No

									-6)
342	36101/2024	19.04.2024	SA-89/1999	P. K. MISHRA	C.O.	COURT NO. 21	Order Dtd. 2024-05-08	SECOND APPEAL	(Seat No - 6)
343	36102/2024	19.04.2024	SA-124/2000	P. K. ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 2024-02-28	SECOND APPEAL	(Seat No - 2)
344	36103/2024	19.04.2024	SA-210/1998	P. C. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-04-18	SECOND APPEAL	(Seat No - 3)
345	36104/2024	19.04.2024	BLAPL - 3415/2024	R K MALLICK	C.O.	COURT NO. 21	Order Dtd. 2024-04-18		(Seat No - 3)
346	36106/2024	19.04.2024	BLAPL - 3408/2024	DILLIP KU MALLIK	C.O.	COURT NO. 21	Order Dtd. 2024-04-18		(Seat No - 3)
347	36107/2024	19.04.2024	ABLAP L- 2058/2024	T.R. DAS	C.O.	COURT NO. 21	Order Dtd. 2024-04-16		(Seat No - 3)
348	36134/2024	19.04.2024	ABLAP L- 16131/2022	D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-07-20	BAIL-1	(Seat No - 6)
349	36135/2024	19.04.2024	ABLAP L- 2409/2020	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-02-22	BAIL-2	(Seat No - 11)
35	36137/2024	19.04.2024	ABLAP L-	BISWARANJAN DALAI	C.O.	COURT NO. 7	Order Dtd. 2024-04-18	BAIL-1	(Seat No - 1)

0			6487/ 2022						t No - 1)
3 5 1	36139 /2024	19.04.2 024	ARBA- 21/20 23	NILAMADHAB BISOI	C.O.	COURT NO. 7	Order Dtd. 2024-05-08		(S ea t No - 1)
3 5 2	36144 /2024	19.04.2 024	WP (C) - 21482 /2016	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	WRIT BRANC H-7	(S ea t No - 18)
3 5 3	36146 /2024	19.04.2 024	BLAPL - 39/20 24	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-18	BAIL- 1	(S ea t No - 2)
3 5 4	36147 /2024	19.04.2 024	BLAPL - 3421/ 2024	S. K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-04-18		(S ea t No - 2)
3 5 5	36148 /2024	19.04.2 024	BLAPL - 3418/ 2024	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-04-18		(S ea t No - 2)
3 5 6	36149 /2024	19.04.2 024	BLAPL - 1429/ 2024	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-08		(S ea t No - 2)
3 5 7	36150 /2024	19.04.2 024	BLAPL - 1796/ 2024	A PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19		(S ea t No - 2)
3 5 8	36151 /2024	19.04.2 024	ABLAP L- 1350/ 2024	P. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 9999-12-31		(S ea t No - 2)

3 5 9	36152 /2024	19.04.2 024	WP (C) - 8966/ 2024	M K PANI	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	WRIT BRANC H-1	(S ea t No - 31)
3 6 0	36153 /2024	19.04.2 024	ABLAP L- 1139/ 2024	M. D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(S ea t No - 31)
3 6 1	36154 /2024	19.04.2 024	ABLAP L- 3205/ 2024	R. K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(S ea t No - 31)
3 6 2	36155 /2024	19.04.2 024	BLAPL - 248/2 024	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-18		(S ea t No - 31)
3 6 3	36156 /2024	19.04.2 024	BLAPL - 2436/ 2024	R. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-04-09		(S ea t No - 31)
3 6 4	36157 /2024	19.04.2 024	BLAPL - 2045/ 2024	M. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-04-18		(S ea t No - 31)
3 6 5	36158 /2024	19.04.2 024	BLAPL - 1953/ 2024	M. K. PANI	C.O.	COURT NO. 17	Order Dtd. 2024-04-18	BAIL- 1	(S ea t No - 4)
3 6 6	36159 /2024	19.04.2 024	BLAPL - 1883/ 2024	L. D. SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-04-18		(S ea t No -)

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367	36160/2024	19.04.2024	ABLAP L-2014/2024	A. K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 6)
368	36161/2024	19.04.2024	WP (C) - 9252/2024	SANJAYA KU. SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-04-18	WRIT BRANC H-4	(Seat No - 38)
369	36162/2024	19.04.2024	ABLAP L-2006/2024	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-04-16	BAIL-1	(Seat No - 6)
370	36163/2024	19.04.2024	WP (C) - 17656/2015	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2024-04-16		(Seat No - 6)
371	36164/2024	19.04.2024	ABLAP L-2007/2024	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-04-15	BAIL-1	(Seat No - 6)
372	36165/2024	19.04.2024	WP (C) - 9337/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-29	WRIT BRANC H-5	(Seat No - 22)
373	36166/2024	19.04.2024	ABLAP L-3304/2024	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No - 22)
374	36167/2024	19.04.2024	WP (C) - 37512/2023	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANC H-7	(Seat No - 18)

375	36168/2024	19.04.2024	WP (C) - 37512/2023	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-04-18	WRIT BRANCH-7	(Seat No - 18)
376	36169/2024	19.04.2024	WP (C) - 9220/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 16	Order Dtd. 2024-05-06	WRIT BRANCH-4	(Seat No - 38)
377	36170/2024	19.04.2024	LAA-14/2017	K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	FIRST APPEAL	(Seat No - 4)
378	36171/2024	19.04.2024	WP (C) - 37563/2023	PRAMOD KUMAR ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No - 18)
379	36172/2024	19.04.2024	WP (C) - 505/2024	P. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-04-18	WRIT BRANCH-4	(Seat No - 52)
380	36173/2024	19.04.2024	WP (C) - 9218/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 16	Order Dtd. 2024-05-06	WRIT BRANCH-4	(Seat No - 38)
381	36174/2024	19.04.2024	WP (C) - 6543/2024	H.K. DASH	C.O.	COURT NO. 16	Order Dtd. 2024-04-12	WRIT BRANCH-7	(Seat No - 48)
382	36175/2024	19.04.2024	WP (C) - 8540/2024	A.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-5	(Seat No -)

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3 8 3	36176 /2024	19.04.2 024	FAO- 46/20 23	R.C. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	MISC. APPEA L SEC.	(S ea t No - 9)
3 8 4	36177 /2024	19.04.2 024	FAO- 46/20 23	RAKESH SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	MISC. APPEA L SEC.	(S ea t No - 9)
3 8 5	36178 /2024	19.04.2 024	ABLAP L- 3377/ 2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-18		(S ea t No - 9)
3 8 6	36179 /2024	19.04.2 024	BLAPL - 8862/ 2023	D.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-19	BAIL- 2	(S ea t No - 8)
3 8 7	36180 /2024	19.04.2 024	BLAPL - 2013/ 2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-19		(S ea t No - 8)
3 8 8	36181 /2024	19.04.2 024	BLAPL - 2175/ 2024	M.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2024-04-19		(S ea t No - 8)
3 8 9	36182 /2024	19.04.2 024	BLAPL - 1186/ 2024	R.SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-04-19		(S ea t No - 8)
3 9 0	36183 /2024	19.04.2 024	BLAPL - 2613/ 2024	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-18		(S ea t No - 8)
3 9 1	36184 /2024	19.04.2 024	BLAPL - 2585/ 2024	T.BAG	C.O.	COURT NO. 1	Order Dtd. 2024-04-18		(S ea t

			2024						No - 8)
392	35932/2024	19.04.2024	ABLAP L-15313/2023	H.K. DASH	GENERAL		Order Dtd. 2024-04-18	BAIL-1	(Seat No - 2)
393	35934/2024	19.04.2024	ABLAP L-3294/2024	H.K. DASH	GENERAL		Order Dtd. 2024-04-16		(Seat No - 2)
394	35959/2024	19.04.2024	BLAPL -13297/2023	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-04-18	BAIL-2	(Seat No - 9)
395	35782/2024	19.04.2024	WP (C) -7149/2017	R.K. BARIK	GENERAL		Order Dtd. 2024-04-12	WRIT BRANCH-1	(Seat No - 30)
396	35799/2024	19.04.2024	WP (C) -11509/2004	A.K. SAHOO	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH-7	(Seat No - 48)
397	35906/2024	19.04.2024	CRLMC -1166/2024	A.K.BEHERA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No - 7)
398	35915/2024	19.04.2024	ABLAP L-10800/2019	P K MISHRA	GENERAL		Order Dtd. 2023-04-05	BAIL-1	(Seat No - 4)
399	35933/2024	19.04.2024	WP (C) -22287/2021	D R RATH	GENERAL		Order Dtd. 2022-09-16	WRIT BRANCH-2	(Seat No - 7)

4 0 0	35935 /2024	19.04.2 024	WP (C) - 7810/ 2018	Y DAS	GENE RAL		Order Dtd. 2024-03-19	WRIT BRANC H-7	(S ea t No - 48)
4 0 1	35936 /2024	19.04.2 024	WP (C) - 29507 /2019	Y DAS	GENE RAL		Order Dtd. 2024-03-19	WRIT BRANC H-3	(S ea t No - 13)
4 0 2	35937 /2024	19.04.2 024	WP (C) - 10386 /2010	S C D DASH	GENE RAL		Order Dtd. 2024-03-18	WRIT BRANC H-2	(S ea t No - 45)
4 0 3	35938 /2024	19.04.2 024	WP (C) - 3260/ 2024	S C D DASH	GENE RAL		Order Dtd. 2024-03-18	WRIT BRANC H-1	(S ea t No - 4)
4 0 4	35946 /2024	19.04.2 024	CRLRE V- 591/2 023	MANOJ KUMAR PANI	GENE RAL		Order Dtd. 2023-12-05	CRIMI NAL REVIS ION	(S ea t No - 5)
4 0 5	35995 /2024	19.04.2 024	MACA- 260/2 006	NIRANJAN ROUT	GENE RAL		Order Dtd. 2015-09-23	MISC. APPEA L SEC.	(S ea t No - 6)
4 0 6	35996 /2024	19.04.2 024	WP (C) - 13077 /2023	AMIYA KUMAR SWAIN	GENE RAL		Order Dtd. 2024-04-08	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
4 0 7	35997 /2024	19.04.2 024	WP (C) - 23146 /2011	SARAT DASH	GENE RAL		Order Dtd. 2024-03-18	WRIT BRANC H-3	(S ea t No - 13)

408	35998/2024	19.04.2024	WP (C) - 43035/2023	M. BEHERA	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
409	35999/2024	19.04.2024	CMP- 1547/2023	M. BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 19)
410	36000/2024	19.04.2024	WA- 750/2023	P. K. ROUSTRAY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No - 7)
411	36001/2024	19.04.2024	WA- 836/2023	P. K. ROUSTRAY	GENERAL		Order Dtd. 2023-12-01	WRIT APPEAL	(Seat No - 4)
412	36018/2024	19.04.2024	WP (C) - 36790/2023	P.K.PANI	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No - 21)
413	36030/2024	19.04.2024	WP (C) - 10526/2018	Y DAS	GENERAL			WRIT BRANCH-5	(Seat No - 22)
414	36032/2024	19.04.2024	ABLAP L- 3126/2024	M K MOHANTY	GENERAL		Order Dtd. 2024-04-10	BAIL-1	(Seat No - 1)
415	36034/2024	19.04.2024	CRLMC - 177/2003	S K LENKA	GENERAL		Order Dtd. 2003-09-17		(Seat No - 1)
4	36037	19.04.2	CRLMC	N R BEHERA	GENE		Entire Order		(S

16	/2024	024	- 2522/ 2011		RAL				eat No - 1)
417	36039 /2024	19.04.2 024	WP (C) - 11677 /2011	L K NAYAK	GENE RAL		Order Dtd. 2012-08-14		(S ea t No - 1)
418	36042 /2024	19.04.2 024	WP (C) - 13079 /2022	P N NAYAK	GENE RAL		Order Dtd. 2023-07-13	WRIT BRANC H-6	(S ea t No - 16)
419	36045 /2024	19.04.2 024	WP (C) - 13077 /2022	P N NAYAK	GENE RAL		Order Dtd. 2023-07-13	WRIT BRANC H-6	(S ea t No - 16)
420	36050 /2024	19.04.2 024	WP (C) - 3321/ 2015	K C SAMAL	GENE RAL		Order Dtd. 2015-05-04		(S ea t No - 16)
421	36054 /2024	19.04.2 024	WP (C) - 13075 /2022	P N NAYAK	GENE RAL		Order Dtd. 2023-07-13	WRIT BRANC H-6	(S ea t No - 16)
422	36058 /2024	19.04.2 024	WP (C) - 6878/ 2024	N NAYAK	GENE RAL		Order Dtd. 2024-03- 22Petition,Annexure,	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
423	36061 /2024	19.04.2 024	WP (C) - 4496/ 2024	S K BEHERA	GENE RAL		Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25)

4 2 4	36063 /2024	19.04.2 024	WP (C) - 4496/ 2024	S K BEHERA	GENE RAL		Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25)
4 2 5	36065 /2024	19.04.2 024	WP (C) - 4496/ 2024	S K BEHERA	GENE RAL		Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25)
4 2 6	36067 /2024	19.04.2 024	WP (C) - 4496/ 2024	S K BEHERA	GENE RAL		Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25)
4 2 7	36069 /2024	19.04.2 024	WP (C) - 4496/ 2024	S K BEHERA	GENE RAL		Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25)
4 2 8	36072 /2024	19.04.2 024	OJC- 2804/ 2000	G C BARIK	GENE RAL		Order Dtd. 2016-06- 22Petition,Annexure,		(S ea t No - 25)
4 2 9	36074 /2024	19.04.2 024	CONTC - 368/2 024	B BEHERA	GENE RAL		Order Dtd. 2024-04-16	CONTE MPT	(S ea t No - 7)
4 3 0	36076 /2024	19.04.2 024	CONTC - 366/2 024	B BEHERA	GENE RAL		Order Dtd. 2024-04-16		(S ea t No - 7)
4 3 1	36079 /2024	19.04.2 024	CONTC - 367/2 024	B BEHERA	GENE RAL		Order Dtd. 2024-04-16		(S ea t No - 7)

4 3 2	36082 /2024	19.04.2 024	JCRLA - 47/20 10	A SUNDRAYA	GENE RAL		Order Dtd. 2024-04-15	CRIMI NAL APPEA L	(S ea t No - 2)
4 3 3	36085 /2024	19.04.2 024	WA- 2666/ 2023	H K DAS	GENE RAL		Order Dtd. 2023-11-16	WRIT APPEA L	(S ea t No - 7)
4 3 4	36088 /2024	19.04.2 024	RSA- 386/2 010	R C ROUT	GENE RAL		Order Dtd. 2024-04- 08Petition,	SECON D APPEA L	(S ea t No - 3)
4 3 5	36090 /2024	19.04.2 024	LAA- 34/20 16	A K SWAIN	GENE RAL		Order Dtd. 2024-03-12	FIRST APPEA L	(S ea t No - 2)
4 3 6	36093 /2024	19.04.2 024	MATA- 45/20 24	P N NAYAK	GENE RAL		Order Dtd. 2024-03-27		(S ea t No - 2)
4 3 7	36095 /2024	19.04.2 024	FAO- 388/2 009	S R PATTANAİK	GENE RAL		Order Dtd. 2015-06-25	MISC. APPEA L SEC.	(S ea t No - 5)
4 3 8	36096 /2024	19.04.2 024	SA- 186/1 998	B R SENAPATI	GENE RAL		Order Dtd. 2024-04-02	SECON D APPEA L	(S ea t No - 2)
4 3 9	36100 /2024	19.04.2 024	WP (C) - 557/2 024	M NAYAK	GENE RAL		Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
4 4 0	36105 /2024	19.04.2 024	BLAPL - 764/2 024	SUNIL KUMAR PANDA	GENE RAL		Order Dtd. 2024-02-12		(S ea t No

									- 12 2)
4 4 1	36108 /2024	19.04.2 024	WP (C) - 2774/ 2024	D SAMAL	GENE RAL		Order Dtd. 2024-03-27	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
4 4 2	36109 /2024	19.04.2 024	WP (C) - 24531 /2023	S SAHOO	GENE RAL		Order Dtd. 2024-03-15	WRIT BRANC H-8	(S ea t No - 39)
4 4 3	36110 /2024	19.04.2 024	WP (C) - 11066 /2009	S C ROUTRAY	GENE RAL		Order Dtd. 2019-01-29		(S ea t No - 39)
4 4 4	36111 /2024	19.04.2 024	WP (C) - 3385/ 2024	M K RATH	GENE RAL		Order Dtd. 2024-02- 21Petition,Annexure,En tire Order,	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
4 4 5	36112 /2024	19.04.2 024	WP (C) - 16321 /2018	D SAMAL	GENE RAL		Order Dtd. 2018-12-12	WRIT BRANC H-8	(S ea t No - 41)
4 4 6	36113 /2024	19.04.2 024	WP (C) - 16217 /2018	D SAMAL	GENE RAL		Order Dtd. 2019-01-02	WRIT BRANC H-1	(S ea t No - 3)
4 4 7	36114 /2024	19.04.2 024	WP (C) - 16220 /2018	D SAMAL	GENE RAL		Order Dtd. 2018-12-06	WRIT BRANC H-1	(S ea t No - 3)
4 4 8	36115 /2024	19.04.2 024	WP (C) - 7703/	D SAMAL	GENE RAL		Order Dtd. 2017-05-22	WRIT BRANC H-8	(S ea t

			2017						No-43)
449	36116/2024	19.04.2024	WP (C) - 16219/2018	D SAMAL	GENERAL		Order Dtd. 2018-12-06	WRIT BRANCH-1	(Seat No-3)
450	36117/2024	19.04.2024	WP (C) - 16320/2018	D SAMAL	GENERAL			WRIT BRANCH-8	(Seat No-41)
451	36118/2024	19.04.2024	WP (C) - 16319/2018	D SAMAL	GENERAL		Order Dtd. 2018-12-06	WRIT BRANCH-8	(Seat No-41)
452	36119/2024	19.04.2024	ABLAP L- 7443/2020	P K MOHANTY	GENERAL		Order Dtd. 2022-04-05	BAIL-1	(Seat No-5)
453	36120/2024	19.04.2024	ABLAP L- 2084/2024	J P KAR	GENERAL		Order Dtd. 2024-04-18		(Seat No-5)
454	36121/2024	19.04.2024	ABLAP L- 7541/2021	J KAMILA	GENERAL		Order Dtd. 2022-07-21	BAIL-1	(Seat No-8)
455	36122/2024	19.04.2024	ABLAP L- 3271/2024	P MISHRA	GENERAL		Order Dtd. 2024-04-15		(Seat No-8)
456	36123/2024	19.04.2024	ABLAP L- 20330/2017	M R ROUTRAY	GENERAL		Order Dtd. 2018-12-06		(Seat No-

									8)
4 5 7	36124 /2024	19.04.2 024	WA- 781/2 023	H K DAS	GENE RAL		Order Dtd. 2023-11-16	WRIT APPEA L	(S ea t No - 7)
4 5 8	36125 /2024	19.04.2 024	OJC- 9384/ 1997	G SUNDARA	GENE RAL		Order Dtd. 2000-12- 01Petition,Annexure,Co unter,Rejoinder,		(S ea t No - 7)
4 5 9	36126 /2024	19.04.2 024	OJC- 11641 /2001	P BEHERA	GENE RAL		Order Dtd. 2009-12-07		(S ea t No - 7)
4 6 0	36127 /2024	19.04.2 024	CRLMC - 1160/ 2024	B K DAS	GENE RAL		Order Dtd. 2024-04-10	CRIMI NAL MISC	(S ea t No - 7)
4 6 1	36128 /2024	19.04.2 024	CRLMC - 2787/ 2023	H S PAIKRAY	GENE RAL		Order Dtd. 2024-04-10	CRIMI NAL MISC	(S ea t No - 3)
4 6 2	36129 /2024	19.04.2 024	CRLLP - 59/20 09	R K	GENE RAL			BAIL- 1	(S ea t No - 4)
4 6 3	36130 /2024	19.04.2 024	FAO- 296/2 011	B K SWAIN	GENE RAL		Order Dtd. 2023-10-12	MISC. APPEA L SEC.	(S ea t No - 8)
4 6 4	36131 /2024	19.04.2 024	FAO- 320/2 022	B K SWAIN	GENE RAL		Order Dtd. 2024-03-21	MISC. APPEA L SEC.	(S ea t No - 2)
4 6 5	36132 /2024	19.04.2 024	FAO- 863/2 018	D SAMAL	GENE RAL		Order Dtd. 2024-03-22	MISC. APPEA L SEC.	(S ea t No

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466	36133/2024	19.04.2024	CONTC - 1671/2022	T K NAYAK	GENERAL		Order Dtd. 2022-11-25	CONTE MPT	(Seat No - 2)
467	36136/2024	19.04.2024	ARBA-21/2023	N MISHRA	GENERAL		Order Dtd. 2024-04-05		(Seat No - 2)
468	36138/2024	19.04.2024	MACA-81/2004	M MISHRA	GENERAL		Order Dtd. 2015-09-30	MISC. APPEAL SEC.	(Seat No - 4)
469	36140/2024	19.04.2024	WA-781/2023	P K JENA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No - 7)
470	36141/2024	19.04.2024	CRLMC - 3708/2023	D SWAIN	GENERAL		Order Dtd. 2024-01-11	CRIMINAL MISC	(Seat No - 4)
471	36142/2024	19.04.2024	BLAPL - 7957/2017	MANTU@BIJU@PITTER NAIK@NAYAK	GENERAL		Order Dtd. 2017-12-22		(Seat No - 4)
472	36143/2024	19.04.2024	RSA-8/2024	N SINGH	GENERAL		Order Dtd. 2024-03-11 Petition, Annexure,	SECOND APPEAL	(Seat No - 4)
473	36145/2024	19.04.2024	WP (C) - 5432/2015	P K JENA	GENERAL		Order Dtd. 9999-12-31 Petition, Annexure, Entire Order,	WRIT BRANCH-5	(Seat No - 21)

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